

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 311 OF 2004

Applicant/s _____ Respds. _____

Advocate for Applicant/s _____ Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No.
<u>30-8-12</u> No sitting in court NOI. filed by 21-9-12. [Signature]	<u>21/09/2012</u> Hon'ble Mr. D. C. hakha, A.M. None is present for the applicant even on the revised call. It seems that the applicant has lost interest in prosecuting the matter. Hence, the — Restoration Application No. 4026/04 is dismissed in default. [Signature] A.M.	
	(sv)	

Contd. On Sheet No. _____